

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

17/04/2023

To
The Interim Resolution Professional / Resolution Professional
Mr. Kunal Jayant Waje
Plot No 26, Snehal Bunglow , Gokulwadi , Shrirang Nagar , Gangapur Road
Nasik , Maharashtra -422013.


From
Prem Enterprises
C-23 , GROUND FLOOR, GALLI NO 3,
JAGATPURI EAST , DELHI-110093.

Subject: Submission of proof of claim.

Madam/Sir,

I , Atul Sharma , proprietor of Prem Enterprises , hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Taurian Minerals Processing Pvt Ltd. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	PREM ENTERPRISES (ATUL SHARMA SOLE PROPRIETOR)
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	PAN : LLZPS0477A
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	C-23 , GROUND FLOOR, GALLI NO 3, JAGATPURI EAST , DELHI-110093. prement2023@gmail.com
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	1,40,32,838/- (ONE CRORE FORTY LACS THIRTY TWO THOUSANDS EIGHT HUNDRED AND THIRTY EIGHT)

PARTICULARS		
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	LEDGER CONFIRMATION
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	N.A.
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	SUPPLY OF MATERIAL
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	N.A.
9.	DETAILS OF: a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers	N.A.
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	INDIAN BANK , A/C NO : 7002749741 IFSC CODE : IDIB000R097 BRANCH : RAJ NAGAR , GHAZIABAD
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	LEDGER CONFIRMATION
<p>For PREM ENTERPRISES</p> <p style="text-align: center;"> Auth. Sign.</p> <p>Signature of operational creditor or person authorised to act on his behalf [Please enclose the authority if this is being submitted on behalf of an operational creditor]</p>		
Name in BLOCK LETTERS : ATUL SHARMA		
Position with or in relation to creditor : PROPRIETOR		
Address of person signing : DELHI		

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

DECLARATION

I, Atul Sharma, , currently residing at Delhi, hereby declare and state as follows:-

1. Taurian Minerals Processing Pvt Ltd, the corporate debtor was, at the insolvency commencement date, being the 31st day of March 2023 ., actually indebted to me in the sum of Rs. 1,40,32,838/- (One Crore forty lacs thirty two thousands eight hundred and thirty eight only).
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Ledger Confirmation]
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom .
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following :
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim] .

Date : 17/04/2023

Place : DELHI

For PREM ENTERPRISES



Auth. Sign.

(Signature of the claimant)

VERIFICATION

I, ATUL SHARMA the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Delhi on this 17th day of April , 2023

For PREM ENTERPRISES



Auth. Sign.

(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].

TMPPL (RRK) 20-21 onwards

Prem Enterprises

Ledger Account

C-23, Ground Floor, Gali No 3, Jagatpuri,
East Delhi

1-Apr-21 to 31-Mar-23

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Date	Particulars	Vch Type	Vch No.	Debit	Credit
28-Jun-21	By Raw Material- Ex.UA	Interstate Purchase	GR/381		7,76,039.00
	By Raw Material- Ex.UA	Interstate Purchase	GR/382		7,06,218.00
	By Raw Material- Ex.UA	Interstate Purchase	GR/383		10,54,177.00
	By Raw Material- Ex.UA	Interstate Purchase	GR/384		11,23,997.00
29-Jun-21	By Raw Material- Ex.UA	Interstate Purchase	GR/403		14,23,882.00
	By Raw Material- Ex.UA	Interstate Purchase	GR/404		11,98,696.00
30-Jun-21	By Raw Material- Ex.UA	Interstate Purchase	GR/414		13,85,688.00
	By Raw Material- Ex.UA	Interstate Purchase	GR/415		13,20,835.00
	By Raw Material- Ex.UA	Interstate Purchase	GR/416		9,89,005.00
3-Jul-21	By Raw Material- Ex.UA	Interstate Purchase	GR/431		12,73,277.00
31-Jul-21	To TDS on Purchase of Goods	Journal	37	1,079.00	
27-Aug-21	To UBI A/c No. 550301010050657	Payment	1018	7,15,000.00	
28-Aug-21	By Raw Material- Ex.UA	Interstate Purchase	GR/754		11,19,206.00
	By Raw Material- Ex.UA	Interstate Purchase	GR/755		12,82,330.00
	By Raw Material- Ex.UA	Interstate Purchase	GR/756		10,98,533.00
31-Aug-21	To TDS on Purchase of Goods	Journal	59	2,966.00	
				7,19,045.00	1,47,51,883.00
To	Closing Balance			1,40,32,838.00	
				1,47,51,883.00	1,47,51,883.00



For TAURIAN MINERALS PROCESSING PVT. LTD.

Amresh

Authorised Signatory